- (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above,
- (iii) (a) Annual Report and Accounts of the Nehru Institute of Mountaineering, Uttarkashi (Uttar Pradesh), for the year 1996-97, together with the Audit . Report on the Accounts.
 - (b) Review by Government on the working of the above Institute.
 - (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.
- IV. (a) Annual Administration Reports of Cantonment Boards, for the year 1996-97.
 (b) Statement giving reasons for the delay in laying the papers mentioned at(a) above.

Notification of the Ministry of Labour

THE MINISTER OF POWER (SHRI P.R. KUMARAMANGALAM): On behalf of the Minister of Labour (Dr. Satyanarayan Jatiya) Sir, I lay on the Table:—

- I, A copy (in English and Hindi) of the Ministry of Labour Notification G.S.R. No.149 (E), dated the 26th March, 1998, publishing the Building and other Construction Workers' Welfare Cess Rules, 1998, under sub-section (3) of section 14 of the Building and Other Construction Workers' Welfare Cess Act. 1996.
- II. A copy (in English and Hindi) of the Ministry of Labour Notification G.S.R. No. 257 (E), dated the 20th May, 1998, publishing the corrigendum to the Notification No.149 (E),dated the 26th March, 1998, containing Building Other Construction Workers' Welfare Cess Rules, 1998.

Report and Account (1996-97) of India Tourism Development Corporation Limited, New Delhi and related paper THE MINISTER OF STATE IN THE MINISTRY OF TOURISM (SHRI OMAK APANG): Sir I -lay on the Tabic:—

- I. A copy each (in English and Hindi) of the following papers, under sub-section (1) of section 619A of the Companies Act,. 1956:—
 - (i) Thirty-second Annual Report and Accounts of the India Tourism Development Corporation Limited, New Delhi, for the year 1996-97, together with the Auditors' Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
 - (ii) Review by Government on the Working of the above Corporation.
- II. Statement (in English and Hindi) giving reasons for the delay in laying the papers mentioned at (1) above.
- (I) Budget (1998-99) of Damodar Valley Corporation, Calcutta
- (II) Memorandum of understand (1998-99) between Govt, of India Rural Electrification Corporation.

THE MINISTER OF POWER, (SHRI P.R. KUMARAMANGALAM): Sir. I lay on the Table, a copy each (in English and Hindi) of the following papers:—

- (i) Annual Budget of the Damodar Valley Corporation, Calcutta, for the year 1998-99, under sub section (3) of section 44 of the Damodar Valley Corporation Act, 1948.
- (ii) Memorandum of Understanding between the